

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
STARRED QUESTION NO. 70
TO BE ANSWERED ON JULY 23, 2026**

**INCLUSION OF NARAYANPUR MUNICIPAL BOARD, SONITPUR, ASSAM
UNDER PMAY-U 2.0**

NO. 70 SHRI RANJIT DUTTA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Union Government has received any proposal/request from the State Government of Assam for inclusion of Narayanpur Municipal Board in Sonitpur district under the Priority-II list of the Pradhan Mantri Awas Yojana-Urban (PMAY-U) 2.0 and if so, the details and the present status thereof;**
- (b) whether the Government is aware of the housing needs of the Economically Weaker Sections (EWS) and Low Income Group (LIG) families residing in the area of Narayanpur Municipal Board and if so, the details thereof;**
- (c) whether the Government proposes to include Narayanpur Municipal Board under the Priority-II list of the PMAY-U 2.0 and sanction houses for eligible beneficiaries therein; and**
- (d) if so, the details thereof along with the timeline fixed for such inclusion and sanction of houses and if not, the reasons therefor?**

ANSWER

THE MINISTER OF HOUSING AND URBAN AFFAIRS

(SHRI MANOHAR LAL)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN THE LOK SABHA STARRED QUESTION NO. 70* (10TH POSITION) DUE FOR ANSWER ON 23.07.2026 REGARDING “INCLUSION OF NARAYANPUR MUNICIPAL BOARD, SONITPUR, ASSAM UNDER PMAY-U 2.0”

(a) to (d): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries across the country. Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 ‘Housing for All’ Mission with effect from 01.09.2024 for implementation in urban areas across the country for 1 crore additional eligible beneficiaries belonging to Economically Weaker Section (EWS)/ Low Income Group (LIG)/ Middle Income Group (MIG) segments. PMAY-U 2.0 is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS).

PMAY-U and PMAY-U 2.0 are demand driven schemes. Under the schemes, States/Union Territories (UTs) conduct the demand survey in their respective jurisdiction and validate the beneficiaries to ascertain eligibility through their Urban Local Bodies (ULBs)/ Implementing Agencies. Based on the demand for housing in urban areas, States/ UTs prepare project proposals and after approval of the State Level Sanctioning and Monitoring Committee (SLSMC), these are submitted to the Ministry for sanctioning of admissible Central Assistance by Central Sanctioning and Monitoring Committee (CSMC). Based on the project proposals received from the State Government of Assam under PMAY-U, a total of 572 houses have been sanctioned in Narayanpur Town Panchayat of the State, of which 560 houses have so far been completed.

As per the criteria fixed under PMAY-U 2.0, cities have been categorized into three priority categories based on the number of houses sanctioned under PMAY-U. Priority-I cities are those where the number of houses sanctioned is substantially below the national and state average. Priority-II cities are those where the number of houses sanctioned is around the national and/or state average. Priority-III cities are those where the number of houses sanctioned is substantially above the national and state average.

The national average i.e. ratio of number of houses sanctioned in PMAY-U, to number of urban households (as per 2011 census) is 13%. The state average i.e. ratio of number of houses sanctioned in PMAY-U in Assam compared to number of households (as per 2011 census) in Assam is 17%. While in Narayanpur, the ratio stands at 42%. Therefore, Narayanpur falls under Priority-III category.

Considering the demand of housing in the State of Assam, CSMC in its 7th meeting held under PMAY-U 2.0 on 17.06.2026 has sanctioned 209 houses in the Narayanpur Town Panchayat of the State, involving Central assistance of ₹4.70 crore.
